

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1048-1049 of 2019

In the matter of:

**MSC Mediterranean Shipping
Company S.A.**

....Appellant

Vs.

**C.A. Kannan Tiruvengadam, R.P. of
BRG Iron & Steel Company Pvt. Ltd.**

....Respondent

Present

**For Appellant: Ms. Sreenita Ghosh, Mr. Krishnaraj Thaker &
Mr. Sidhartha Sharma, Advocates.**

**For Respondent: Mr. Rishav Banerjee (RP), Mr. Pratik Mukhopadhyay
(RP), Mr. Saptarshi Mandal (RP), Mr. Shreyas
Edupuganti, For R-1.**

**Mr. Shaunak Mitra & Mr. Abhijeet Sinha, For
Resolution Professional.**

Mr. Nitya Sharma (Customs Department), For R-2.

With

Company Appeal (AT) (Ins.) No. 200 of 2020

In the matter of:

**Assistant Commissioner of Customs
Special Disposal Cell (Port), Kolkata**

....Appellant

Vs.

**C.A. Kannan Tiruvengadam, R.P. of
BRG Iron & Steel Company Pvt. Ltd.**

....Respondent

Present

For Appellant: None.

**For Respondent: Mr. Rishav Banerjee (RP), Mr. Pratik Mukhopadhyay
(RP), Mr. Saptarshi Mandal (RP), Mr. Shreyas
Edupuganti, For R-1**

Mr. Nitya Sharma (Customs Department), For R-2.

Ms. Sreenita Ghosh, For R-3.

**Mr. Shaunak Mitra & Mr. Abhijeet Sinha, For
Resolution Professional.**

**Mr. Krishnaraj Thaker & Mr. Sidhartha Sharma,
Advocates.**

ORDER
(Virtual Mode)

01.03.2021: Heard Counsel for the Appellant in Company Appeal (AT)
(Insolvency) No. 1048-1049 of 2019.

Learned Counsel for the Respondents are also present.

List for further hearing on **18th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn